

DIVISION BENCH
COURT - II

O-224

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/300(KB)2023

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH MAY 2024

IN THE MATTER OF	TRIDEV STEELS PRIVATE LIMITED VS REGISTRAR OF COMPANIES WEST BENGAL
UNDER SECTION	SEC 252 (3)

Appearance (via video conferencing/physically)

Mr. Rahul Parasrampurua, PCS] For the Applicant
Mr. Rohit Parasrampurua, PCS]

ORDER

1. Ld. authorised representative appearing on behalf of the applicant present.
2. Since RoC Report is available and Ld. authorised representative Mr. Rahul Parasrampurua wants to make his submissions in this matter.
3. List this matter for arguments on **30.07.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.